

**REVISED INSTRUCTIONS**

- 1 The Lists are Provisional Consolidated List containing names of eligible and ineligible members and provisional list of eligible voters for RCBA Election-2019.
- 2 Representations/objections in respect of the aforesaid lists be filed by the concerned Members of the RCBA from 07.01.2020 to 16.01.2020 between 11:00 am to 4:00 pm (with Lunch Break from 1:30 pm to 2:00 pm) in Room No.14, Office of Vulnerable Witness Deposition Complex, Ground Floor, Rohini Courts, Delhi with Sh. Deepak Mahandra, JJA, Mobile No.9953586360 and (2) Sh. Rajesh Kumar, JJA, Mobile No. 9717911565.
- In case of any difficulty, members of the RCBA may also contact the below :
- i) **Sh. Ram Janma Prasad, Sr. Personal Assistant**                      **Mob. No. 9958780030**  
ii) **Sh. Twinkle Goswami, Sr. Judicial Assistant**                      **Mob. No. 9899995691**
- 3 The representations/objections received in the office shall be decided by the Election Committee on day to day basis. In case any member is required for person hearing, a notice for the same shall be displayed outside Room No. 14 and shall also be given to office of RCBA which may display the same on their notice board or at conspicuous place for information to the concern. Additionally, an SMS shall also be sent to the concerned member on his Mobile No. available with the RCBA Member's List (if any).
- 4 **Objections already filed shall be considered during the process of deciding the objections. Fresh objections (if any) be also filed. In case any member files objections more than once, the same shall be tagged and decided.**
- 5 Objections regarding non-signatures being appended to photograph(s)/form can be removed by the members simply by filing a request for such removal. These requests shall be placed before the Chairperson or Committee (as per availability) and the members can then sign the photograph(s)/forms (as the case may be), once the application is allowed.
- 6 The List shall be available on the Website of the Rohini District Court under the heading "***Latest Announcements***" and no claim whatsoever shall be entertained by any member regarding non- communication of any information which is clearly available on the Delhi District Court, Rohini, Delhi (Website:**[districts.ecourts.gov.in/rohini](http://districts.ecourts.gov.in/rohini)** & **[districts.ecourts.gov.in/northdelhi](http://districts.ecourts.gov.in/northdelhi)**). Accordingly, the members are advised to visit the website regularly to avoid any difficulty.
- 7 The Final List of the eligible voters shall be published on the website on 27.01.2020.
- 8 The Hony. Secretary, RCBA is requested to display the lists on Notice Board and/or any conspicuous place for information of the members.

**ANNEXURE 'A'**

**OBJECTION AGAINST REJECTION OF SELF'S DECLARATION FORM/WITHDRAWAL OF  
DECLARATION/OBJECTION AGAINST OTHER MEMBER'S DECLARATION**

1	Name of the Applicant (Mr./ Ms.)	
2	BCD Enrollment Number	
3	RCBA Membership Number	
4	Mobile No. of the Objector	
5	Nature of Objection:-	(Tick appropriate box) (One Only) *
	(i) Rejection of Self's Declaration Form	
	(ii) Withdrawal of Self's Declaration (Particulars of Declaration filed elsewhere, if any)	
	(iii) Against the Declaration of other Member(s) # (See Note below)	
6	If against other Member's Declaration , please furnish an advance copy of objection to such Member and state the following particular:-	
	(i) Name of such Member (Mr./Ms.)	
	(ii) His/Her BCD Enrollment Number	
	(iii) His/Her RCBA Membership Number	
7	Brief Grounds of objection @ (No grounds are required if it is a case of WITHDRAWAL OF DECLARATION) @ (use separate sheet if space found insufficient)	1 ..... 2 .....
8	Supporting documents (Brief description)	1 ..... 2 ..... 3 .....

\* Use separate Form for each category of objection(s).

# / Objections against declaration of other Member would be summarily rejected if an advance copy of the objections is not served upon that party and acknowledge on this form itself.

**VERIFICATION**

I verify that the above particulars are true and correct to my knowledge.

Date : .....

(Signature of Applicant)

Received copy.....	[Signature of Member in Column no. 5(i)] Mobile No.
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